

Government of Andhra Pradesh
Revenue Department
Collector's office, East Godavari, Kakinada

File No.E4/NGT/187/2020 Dated: 18.03.2020

From
Sri.D.Muralidhar Reddy, I.A.S.,
Collector & District Magistrate,
East Godavari, Kakinada.

To
Government Pleader,
Hon'ble National Green Tribunal
Southern Zone Bench, Chennai.,

Madam,

Sub :- **NATIONAL GREEN TRIBUNAL** - O.A 187 of 2020 filed by General Secretary Sri.D.Pal., Democratic traditional fishers workers forum (DTFWF), Alcot Gardens, Rajahmundry & Sri Doma Adinarayana., K.Ganagavaram Mandal East Godavari District - Counter affidavit submitted by the 4th respondent - Adopted as 8th respondent - Regarding.

Ref :- 1. OA of the Hon'ble Court of NATIONAL GREEN TRIBUNA ,Chennai in O.A no:187 of 2020, dt: 28.09.2020
2. Phone Message received by the Government Pleader, NGT Chennai.
3. Counter Affidavit Filed by the Chairman, APMDC., Vijayawada

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I invite kind attention to the reference 1st cited, Sri.D.Pal., Democratic traditional fishers workers forum (DTFWF), Alcot Gardens, Rajahmundry & Sri Doma Adinarayana., K.Ganagavaram Mandal has filed a OA 187 of 2020 before the Hon'ble Court, NATIONAL GREEN TRIBUNA ,Chennai regarding the illegal sand mining being carried out and structures being raised on the river bed in East Godavari District of Andhra Pradesh, on the banks of the River Godavari in two locations 1. Kotipalli Village & 2. Dowleswaram Dam reservoir near Rajahmundry.

In this connection, I wish to inform that the Chairman, APMDC, Vijayawada has filed counter affidavit in the above OA vide ref 3rd cited.

I therefore requested that the Hon'ble Court, NATIONAL GREEN TRIBUNA ,Chennai may please apprised that the 8th respondent i.e District collector, E.G.District, Kakinada adopts the counter affidavit filed by 4th respondent i.e The Chairman, APMDC., Vijayawada.

Yours faithfully,


for Collector,
E.G. District, Kakinada

Copy to the A.D., Mines & Geology, Rajamahendravaram

